

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW – 217-2020

Shambhu Pauto Pagi Kankonkar. Petitioner.

Versus

The State of Goa and others. Respondents.

Mr. Shivan Desai with Mr. Varun Bhandankar, Advocate for the
Petitioner.

Mr. D. J. Pangam, Advocate General with Mr. G. Shetye, Additional
Govt. Advocate for Respondents No.1 and 3.

Mr. H.D. Naik, Advocate for Respondents No.5, 6 and 7.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 23rd November, 2020.

P.C. :-

At the request of Mr. Shivan Desai, the learned Counsel for
the Petitioner, S.O. to 1st December, 2020 in order to enable the
Petitioner to file an affidavit-in-rejoinder.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.